

F No L-25012(11)/16/2023/LME/NMCG-
National Mission for Clean Ganga
Department of WR, RD&GR
Ministry of Jal Shakti

Major Dhyanchand National Stadium
Near India Gate, New Delhi
Date: 07.12.2023

Subject: - Report on behalf of the National Mission for Clean Ganga (NMCG), D/O WR, RD&GR, Ministry of Jal Shakti –in the matter of O.A No. 47/2022- Sanjay Kumar Pal vs State of U.P & Other before the Hon'ble NGT(PB)

Sir,

This is with reference to the Hon'ble NGT' order dated 24.07.2023 in the above subject matter. The Report of the National Mission for Clean Ganga (NMCG), Department of WR, RD&GR, Ministry of Jal Shakti in the said matter is annexed herewith. The same may kindly be placed before the Hon'ble NGT for consideration.

2. This issues with the approval of the competent authority.

Encl: As above

Your faithfully


Anup Kumar Srivastava
Executive Director (Tech)

To
The Registrar,
Hon'ble National Green Tribunal(PB), Copernicus Marg, New Delhi

Copy for information to:

- (1) PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi.
- (2) PS to the DG, NMCG

Report on behalf of National Mission for Clean Ganga. (Respondent No. ...) in the matter of Sanjay Kumar Pal Vs State of U.P & Ors, O.A. no 47/2022.

The issue raised in the above matter relates to the allegation of the applicant (Mr. Sanjay Kumar Pal) against M/s. Obeetee Pvt. Ltd. (Respondent no. 5), running Carpet Industry and stated to be dumping wastewater including organic toxic substances in the agricultural land of the applicant situated in Village Jauharpur, Tehsil Gyanpur, District Sant Ravi Dass Nagar (earlier known as District Bhadohi). The applicant has alleged that the continuous flow of contaminated water in the agricultural land has adversely affected the crops of the applicant and even the ground water level has risen because of water logging.

2. The Hon'ble NGT has observed that the treated effluents of the industry (M/s Obeetee Pvt. Ltd) along with sewage and sullage of Nagar Palika Parishad (NPP) Gopiganj, Bhadoi is being discharged through Jhriyanala into river Ganga at Rampur Ghat. It has been further observed that the report of UPPCB has indicated that there are other dyeing units, which are discharging effluents into the drain.

3. Hence, **vide its order dated 24th July 2023 the following is directed:**

“9. In view of the above observations we direct that UPPCB clearly file the report giving justification on why industry is allowed to discharge trade effluents into drain which is joining river Ganga, Status of other dyeing unit discharging effluents into drain and sewage management and time plan by NPP Gopiganj. We further direct that NMCG to review the status with respect to sewage and industrial effluents, flowing into Jhriyanala and intercepting the drain so not to discharge effluents into river Ganga.”

4. In view of directions of Hon'ble NGT, NMCG vide letter dated 16th August, 2023 and reminder email dated 5th September, 2023 requested UPPCB to submit the compliance status of the GPIs, STPs, CETPs and status of sewage and industrial effluents flowing into the **Jhriyanala.**”

5. In response, UPPCB submitted its report vide their letter dated 04.10.2023, received on 10.10.2023, in pursuance to the order passed by the Hon'ble NGT. The report contains the action taken by the UPPCB including analysis results of effluents being discharged by the Industrial units, the waste water flowing through the Jhriya Nala, and the recommendations with regard to the Nagar Palika Parishad, Gopiganj, M/s Obeetee Pvt Ltd and M/s Home Flooring and Decor Pvt Ltd . Report received from the UPPCB is a matter of record.

6. Comments on the report received from the UPPCB are as follows:

- I. UPPCB to ensure the compliance of the short term and long-term action plans submitted by the unit **O Bee Tee Limited, Gopepur, Gopiganj**
- II. Consent to Operate (CTO) of the units should be modified indicating the exact method of disposal of the effluent by the industry or Fresh CTO to be issued to the GPI should include the clear mode of disposal of the effluent.

- III. **No Consent to the industry should be granted for discharge in drain meeting directly in river Ganga and even in case, no other options of reuse including ferti-irrigation etc, is feasible, then COD of the effluent (trade effluent) should meet minimum the NGT norms defined for permitted discharge in river or waterbody i.e. COD <50 mg/l for industrial discharge also.**
- IV. UPPCB to ensure that no untreated effluent is discharged in the drain and there should be proper disposal of industrial effluent.
- V. Interim remedial measures (bioremediation etc.) for treatment of effluent in the drain should be undertaken as per the Hon'ble NGT order in the matter of M.C. Mehta vs. Union of India, OA no. 200/2014 before it falls into the river Ganga.
6. It is mentioned that NMCG also undertakes monitoring of the GPIs, drains, STPs, CETPs and river Water Quality through CPCB. Currently, GPIs are being monitored on yearly basis and drains on half yearly basis.
7. In pursuance to the Hon'ble NGT order, CPCB vide email dated 9th November, 2023 was requested to share the status of the GPIs and drains in District Sant Ravi Dass Nagar (earlier known as District Bhadohi) of Uttar Pradesh.
8. On perusal of the report received from the CPCB (vide email dated 14th November, 2023) following is observed:

In Bhadohi, there are 20 GPIs belonging to textile sector. These GPIs were inspected during Feb-June 2023 jointly by HBTU and UPPCB as a part of sixth round of annual inspections in 2022-23. All GPIs were found operational during inspections. Out of 20 GPIs, 09 were found complying w.r.t discharge norms and 11 were non-complying. Out of 11 non-complying GPIs, UPPCB issued show-cause notices to 08 and closure directions to 03 GPIs. Hence, State Pollution Control Board takes action against the non-complying units as per the inspection reports.

Status of the GPIs is as follows:

S.No.	Name & Address of Unit	Date of Inspection	Compliance Status	Action Taken	Discharge Point
1	Champa Dyeing Pvt. Ltd., Gyanpur Road, Bhadohi	22-05-23	Non-Complied	SCN	
2	D.P. Woollen Mills, Babu Sarai Maharajganj, Bhadohi	03-06-23	Complied		
3	I.S. Dyeing Division (Is), Ram Raypur, Bhadohi	22-05-23	Non-Complied	SCN	
4	Carpet International, Hariyon Bypass Road, Bhadohi	22-05-23	Complied		
5	Mamb Woollens Ltd.,	22-05-23	Non-	SCN	

	Jamunipur, Bhadohi		Complied		
6	Prakash Dyeing Centre Khamaria, Bhadohi	08-06-23	Non- Complied	SCN	
7	Pee Sons, Mariyad Patti, Bhadohi	23-05-23	Non- Complied	SCN	
8	Chandra Wollen Pvt. Ltd. , Ugapur Aurai, Bhadohi	03-06-23	Non- Complied	Closure	
9	Shiekh Bhullan Carpet Pvt. Ltd (Home Flooring And Decor)., Goppur Joharpur Gopiganj, Bhadohi	04-06-23	Non- Complied	SCN	
10	D.P. Yarn Dyers, Babu Sarai Maharaj Ganj, Bhadohi	03-06-23	Complied		
11	Deepak Dyeing House, Bida Carpet City, Bhadohi	22-05-23	Complied		
12	Eastern Export, Fattupur Suriyavan Road, Bhadohi	08-06-23	Non- Complied	Closure	
13	Bee Kay Woollens (P) Ltd, By Pass Road, Bhadohi.	23-05-23	Non- Complied	SCN	
14	Manoj Dyers, Ahemadpur, Phulwariya, Bhadohi	22-05-23	Non-complied	SCN	
15	Meera Industries, Bida Carpet City, Bhadohi	22-05-23	Complied		
16	O Bee Tee Limited,Gopepur, Gopiganj, (Sant Ravidas Nagar), Bhadohi	03-06-23	Complied		
17	R R Dyers, Naya Bazar Zahid Pur Jaypur Bypass Road, Bhadohi	23-05-23	Complied		
18	Raj Dyers, Mamdevpur, Bhadohi	23-05-23	Complied		
19	Rupesh Kumar & Brothers, Bida Carpet City, Bhadohi	22-05-23	Complied		
20	Shyam Lal (Dyeing Division), Hari Rampur, Aurai Road, Bhadohi	08-06-23	Non- Complied	Closure	

• Status of drains of Bhadohi district of Uttar Pradesh
Central Pollution Control Board (CPCB) along with Uttar Pradesh Pollution Control Board (UPPCB) is carrying out half-yearly monitoring of 05 drains discharging into River Ganga and its tributaries in Bhadohi district of Uttar Pradesh. Out of 05 drains

monitored (BIDA Drain, Barbaspur Drain, Chauri Nala, Mamdopur Nala, Nai Bazar Drain, Bhadohi/Chaura drain) in Bhadohi district, 03 drains have gradient towards River Morwa and 02 drains have gradient towards River Varuna. All 05 drains were found untapped and directly discharging into river Morwa and Varuna.

It is also observed that the Jhiriya Nala in District Sant Ravi Dass Nagar, which falls into river Ganga at Rampur Ghat, is not in the inventory of drains being monitored by the CPCB. Hence, vide letter dated 21st November, 2023 CPCB has been requested to monitor Jhiriyanala from the next cycle of monitoring.

9. Status of STPs in district Bhadohi:

Vide letter dated 18th September, 2023, Project Director, SMCG Uttar Pradesh has informed that the DPR for I&D Drains/Nallas falling in Varuna river Bhadohi, amounting to Rs. 16721.65 Lacs (including 15 Yrs O&M cost prepared by U.P. Jal Nigam (Rural) has been received from Chief Engineer(Ganga), UP Jal Nigam (Rural), Lucknow vide letter dated 23.08.2023 for approval under Namami Gange Programme. However, DPR is yet to be received in NMCG. An email date 26th September, 2023 was also sent to the Project Director requesting to send DPR to NMCG. Reply to the email is still awaited.

Hence, UP government (Jal Nigam) vide letter dated 30th November, 2023 has been requested to undertake Interim remedial measures of the effluents at all the drains till the construction and operation of the STPs/CETPs.